

26

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

O.A.NO. 135/92

DATE OF JUDGMENT: 3.5.1995

BETWEEN:

Md. Ismail

... Applicant

and

1. General Manager,
South Central Railway
Secunderabad.

2. The Chief Personnel Officer
South Central Railway
Secunderabad

3. The Divisional Railway Manager
South Central Railway, Guntakkal
Anantapur District

... Respondents

COUNSEL FOR THE APPLICANT: SHRI P.KRISHNA REDDY

COUNSEL FOR THE RESPONDENTS: SHRI N.R. DEVRAJ
Sr./Addl.CGSC

CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN
HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

CONTD....

27

ORDERAs per Hon'ble Shri R.Rangarajan, Member(Admn)

Heard Shri P.Krishna Reddy, learned counsel for the applicant and Shri NR Devraj, Standing Counsel for the respondents

2. There is only one applicant in this OA who was working as Goods Guard in Guntakkal Division under the control of R3 at the time of filing this OA and he belongs to OC community. He prays for a direction to the respondents ^{not} herein/to hold selection in pursuance of Memorandum No.G.P.608/I/Pass.Gds/Vol.II dated 11.2.1992 reserving 6 SCs/5 STs for promotion to the post of Passenger Grade Guards and the respondents may ~~be~~ be directed not to promote SC/ST candidates to the post of passenger grade Guards on the basis of reservation over and above the quota reserved for them i.e. 15% and 7½% for SCs and STs respectively.

3. An interim order dated 21.2.1992 has been issued in this OA relevant portion of which reads as follows:

".....we direct that during the pendency of this OA, the vacancies available from time to time in regard to filling up of posts of Passenger Guards will be filled up in accordance with 40 point roster system subject to the condition that the posts held by the members of the scheduled castes and scheduled tribes do not exceed 15% and 7½% respectively at any given point of time and that, if a person belonging to the scheduled caste or scheduled tribe is promoted on his own merits and not in a reserved vacancy, then for the purpose of this interim order such appointment will be excluded while computing the required percentage....."

...3

COPY TO:-

1. General Manager, South Central Railways, Secunderabad.
2. The Chief Personnel Officer, South Central Railways, Secunderabad.
3. The Divisional Railway Manager, South Central Railway, Guntakal, Anantapur District.
4. One copy to Shri P. Krishna Reddy, Advocate, CAT, Hyd.
5. One copy to Shri N.R. Devaraj, Sr. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare

kku.

OA. 13592

THPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

A N D

THE HON'BLE MR. R. RANGARAJAN: (M(ADMN))

DATED 31st 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A.No.

OA. No.

13592

TA. No.

(W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

No Space (Copy)

